

1	2	3	4	5	6
2.	Delhi	1377	717	660	600
3.	Bhopal	785	303	482	423
4.	Bangalore	847	257	590	510
5.	Chandigarh	784	361	423	408
6.	Hyderabad	749	352	397	329
7.	Patna	780	176	604	497
8.	Jaipur	998	788	210	168
9.	Kanpur	1251	605	646	516
10.	Guwahati	263	23	240	165
11.	Bhubaneshwar	104	14	90	62
12.	Chennai	212	66	146	98
13.	Calcutta	363	165	198	71
14.	Ahmedabad	127	53	74	55
15.	Thiruvananthapuram	120	50	70	15

Production of Tobacco

3534. SHRI S.S. OWAISI : Will the Minister of COMMERCE be pleased to state :

(a) the production of Flue Cured Virginis Tobacco during the 1996-97 and 1997-98 in the country, State-wise;

(b) the financial assistance provided by the Tobacco Board to each State to boost the production of tobacco during the above period;

(c) whether the tobacco growers of several States have demanded remunerative price for their products;

(d) if so, the details thereof; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) Production of Flue Cured Virginia tobacco during the years 1996-97 and 1997-98 in the country. State-wise :

Year	Production (Million Kgs.)		Total
	A.P. Maharashtra & Orissa	Karnataka	
1996-97	131.79	36.42	168.21
1997-98	127.00(E)	46.00	173.00

(E) : Estimated Production.

(b) Tobacco Board has been implementing various developmental and extension schemes in the states of

Andhra Pradesh and Karnataka for increasing the yields and quality of FCV tobacco. Financial assistance in the shape of subsidy is also being given to the tobacco farmers. Details of expenditure on such schemes statewise for 1996-97 and 1997-98 are given below :

Year	Expenditure (Rs. in Lakhs)		
	A.P.	Karnataka	Total
1996-97	39.19	23.18	62.37
1997-98	37.70	28.88	66.58

(c) to (e) There has been demand from the FCV tobacco growers for remunerative prices or tobacco. Every year Minimum Support Prices (MSP) for various grades of FCV tobacco is declared by the Government on the basis of recommendations of the Commission on Agricultural Costs and Prices (CACP). Whenever the prices fall below the minimum support price, market intervention is carried out to shore up the prices. Against MSP of Rs. 23.50 per kg., the average price realisation in the 1997-98 tobacco auctions in Karnataka was Rs. 48.82 per kg. and in Andhra Pradesh Rs. 43.14 per kg.

Import of Cashewnuts

3535. SHRI T. GOVINDAN : Will the Minister of COMMERCE be pleased to state :

(a) the quantity of raw cashewnuts imported during 1997-98; and

(b) the foreign exchange earned on the export of cashewnuts during the above period?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) The quantity of Cashewnuts imported during 1997-98 was 241495 tonnes. (P)

(b) Foreign exchange earned on the export of Cashewnuts (including Cashewnut shell liquid) during 1997-98 was Rs. 1408 crores. (P)

P : Provisional

Source : DGCI & S, Calcutta.

Coal Reserve in Jitpur Colliery

3536. SHRI MOINUL HASSAN : Will the Minister of COAL be pleased to state :

(a) the quantity and quality of coal reserve in Jitpur colliery at present;

(b) the present production and manpower of the colliery;

(c) whether contractual workers are being engaged in the colliery to raise coal production;

(d) if so, the details thereof; and

(e) the future plan of the Government to develop the Jitpur mine?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) As per information furnished by Steel Authority of India Limited (SAIL) the extractable reserve of coal under Jitpur colliery of Indian Iron and Steel Company (IISCO) are estimated at 16.96 million tonnes. The quality of coking coal is Washery Grade-III (Ash 24-28%).

(b) The present production and manpower is as under:

1. Production	500 tonnes per day (approx.)
2. Manpower executives	37
	Non-executives 1465
	Total 1502

(c) No, Sir.

(d) and (e) It has been reported by Steel Authority of India Limited (SAIL) that a project for reconstruction & development of Jitpur colliery for attaining production level of 1000 TPD at an estimated expenditure of Rs. 49.57 crores had been approved in February'92. However, the project could not be implemented due to financial crisis being faced by IISCO, which is presently referred to BIFR.

Loans to North-Eastern States By Financial Institutions

3537. SHRI BHIM DAHAL : Will the Minister of FINANCE be pleased to state :

(a) the total loans sanctioned by the Public Financial Institutions to the North-Eastern States and Sikkim during each of the last three years, State-wise.

(b) the number of cases pending with the Public Financial Institution for sanction of loans from these States; and

(c) the steps taken to expedite sanction of loans?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) As per information provided by the Industrial Development Bank of India (IDBI), the State-wise financial assistance sanctioned by all India Financial Institutions* during the last three years to North-Eastern States and Sikkim is given in the attached statement.

(b) and (c) IDBI has reported that only one application is pending with them as on date. The application is being examined by IDBI for sanctioning additional Assistance.

*Financial Institutions covered are IDBI, Industrial Finance Corporation of India Ltd. (IFCI) and Industrial Credit and Investment Corporation of India Ltd. (ICICI).

Statement

Total Assistance Sanctioned by IDBI, IFCI and ICICI to North Eastern States and Sikkim between 1995-96 and 1997-98

(Rs. in Crore)

States	1995-96	1996-97	1997-98
Arunachal Pr.	1.60	8.60	32.61
Assam	526.50	83.71	65.87
Manipur	-	-	-
Meghalaya	-	-	-
Mizoram	-	-	-
Nagaland	-	9.10	-
Sikkim	-	-	12.00
Tripura	-	-	-
Total	528.10	101.41	110.48

Modernisation/Development of HMT

3538. SHRI GEORGE EDEN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have any proposal for the modernisation/development of the Hindustan Machine Tools Limited, Kalamassery; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) and (b) HMT is working on a Revival Plan for the Company. Development & Modernisation of the Kalamassery Unit will be considered in the Revival Plan.

Waiving of Outstanding Interest of Singareni Colliery

3539. SHRI K. YERRANNAIDU : Will the Minister of COAL be pleased to state :

(a) whether the Union Government have received any request to waive the outstanding interest of Rs. 663 crores accrued during VIII Plan in respect of Singareni Colliery; and

(b) if so, the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) and (b) Yes, Sir. A request